## NATIONAL COMPANY LAW APPELLAT TRIBUNAL

## **Chennai Bench**

6<sup>th</sup> Floor, Ezhilagam Annexe, Chepauk, Chennai – 600 005.

File No.1(J)Admn./2021/NCLAT(CH)

Dated: 26/4/2021

## **NOTICE**

It is informed that during the period of Annual Vacation from 01.05.2021 to 31.05.2021 for the National Company Law Appellate Tribunal, Chennai Bench, Chennai, the Registry shall function during this period.

The e-Filing of cases shall be operational and urgent matters may be taken up for hearing as per the decision of the Competent Authority upon e-mail being sent to the Deputy Registrar, NCLAT Chennai Bench, e-mail <a href="mailto:dyregistrar-chennai@nclat.gov.in">dyregistrar-chennai@nclat.gov.in</a>.

During the period of vacation from 1<sup>st</sup> May to 31<sup>st</sup> May 2021, the sitting of this Tribunal will be on every Wednesday to take up the urgent matters for which the Board will be notified.

By the order of Hon'ble Member(J)
(Chennai Bench)

Sd

Consultant

Dy.Registrar,

NCLAT Chennai Bench.

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- 1. PPS to Hon'ble Officiating Chairperson, NCLAT, Prl. Bench, New Delhi.
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